

Declaration of Assets and Liabilities

Year 2024

I, Sanjay Bharti, son/daughter/wife of Late Halkhori Das

aged 52 years, belonging to Bihar Legislative Assembly, Patna service and presently working as Assistant Section Officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000/-	10,000/-	No	No	No
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	58,242/- S.B.I, Bihar Vidhan Mandal Branch.	40,000/- SBI, Bihar Vidhan Mandal Branch.	No	No	No
(iii)	Bonds, Debentures and Shares in companies	No	No	No	No	No
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No-517615456 Monthly-1021/- (at 17 ⁰² / ₁₁ to 17 ⁰² / ₂₁)	No	No	No	No
(v)	Motor Vehicles (details of make, etc.)	No	No	No	No	No
(vi)	Jewellery (give details of weight and value)	10 gram gold Value-57,750/-	40 gram gold Value-2,31,000/-	No	No	No
(vii)	Other assets, such as values of claims / interests	LG LED TV 70" Value-93,000/-	No	No	No	No

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Sanjay Bharti

4040 (Card)
9/11/24

9/11/24

08/02/24

1922
09/02/24

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	12, Khattar-Bairpur Mungar Paternal	No	No	No	No
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	No	No	No	No	No
(v)	Others (such as interest in property)	No	No	No	No	No

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	No	No
	(ii) Loans from financial institutions	No	No
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	No	No
	(b) dues to departments dealing with supply of water	No	No
	(c) dues to departments dealing with supply of electricity	No	No

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	(d) dues to departments dealing with telephones	No	No
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No	No
	(f) Other dues, if any	No	No
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Period - March-22 to Feb-23 Total Income tax Pay - 95,035/- PAN No - BBRPB8819F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	No	No
	(iii) Sales Tax [Only in case of proprietary business]	No	No
	(iv) Property Tax	No	No

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sanjay Bharti

Name of Employee: Sanjay Bharti

Designation: Assistant Section Officer.

Department: Bihar Legislative Assembly Patna

Place: 08.02.24 Patna.

Date: P. 07.02.24

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.